

## ESTIMATES COMMITTEE

[English]

*Sixty-fifth Report and Minutes of the  
Sittings*

SHRI HUSSAIN DALWAI (Ratnagiri) :  
Sir, I beg to present the Sixty-fifth Report  
(Hindi and English versions) of the Estimates  
Committee on the Ministry of Human  
Resource Development (Department of  
Youth Affairs and Sports)—Sports Author-  
ity of India and Minutes of the Sittings of  
the committee relating thereto.

12.03 hrs.

## PUBLIC ACCOUNTS COMMITTEE

[English]

*Hundred and Twenty-eighth and Hundred  
and Thirty-Second Reports*

SHRI R. S. SPARROW (Jullundur) :  
Sir, I beg to present the following Reports  
(Hindi and English versions) of the Public  
Accounts Committee :

- (1) Hundred and Twenty-eighth Report  
on Manickgarh Chandur New BG  
Line and Chitradurg-Rayadurg  
New MG Line.
- (2) Hundred and Thirty-Second Report  
on Frauds committed by Extra  
Departmental Staff.

12.3½ hrs.

COMMITTEE ON PAPERS LAID ON  
THE TABLE

[English]

*(i) Nineteenth Report*

PROF. NIRMALA KUMARI  
SHAKTAWAT (Chittorgarh) : Sir, I  
beg to present the Nineteenth Report (Hindi

and English versions) of the Committee on  
Papers Laid on the Table.

*(ii) Minutes of the Sittings*

PROF. NIRMALA KUMARI  
SHAKTAWAT : Sir, I beg to lay on the  
Table Minutes (Hindi and English versions)  
of the sittings of the Committee on Papers  
Laid on the Table relating to their Nine-  
teenth Report.

12.04 hrs.

## ELECTION TO COMMITTEE

[English]

Joint Committee to Consolidate and  
amend the Law Relating to Railways

SHRI ARVIND NETAM (Kanker) :  
Sir, I move :

“That this House do recommend to  
Rajya Sabha that Rajya Sabha do  
appoint four members of Rajya  
Sabha to the Joint Committee on the  
Bill to consolidate and amend the  
law relating to Railways, in the  
vacancies caused by the retirement of  
Sarvashri Murlidhar Chandrakant  
Bhandare, S. B. Ramesh Babu,  
Sukomal Sen and Sharimati Pratibha  
Singh from Rajya Sabha and do  
communicate to this House the names  
of the members so appointed by  
Rajya Sabha to the Joint Committee.”

MR. SPEAKER : The question is :

“That this House do recommend to  
Rajya Sabha that Rajya Sabha do  
appoint four members of Rajya Sabha  
to the Joint Committee on the Bill to  
consolidate and amend the law relat-  
ing to Railways, in the vacancies  
caused by the retirement of Sarvashri  
Murlidhar Chandrakant Bhandare,